



## FORM 21 B

(See rule 11 (1) of the Conduct of Election Rules, 1961)

### **DECLARATION OF THE RESULT OF ELECTION UNDER SUB-SECTION (2) OF SECTION 53 OF THE REPRESENTATION OF THE PEOPLE ACT, 1951**

#### ***Election to the Council of States by the elected Members of the Tamil Nadu Legislative Assembly, 2021***

In pursuance of the provisions contained in sub-section (2) of section 53 of the Representation of the People Act, 1951, read with sub-rule (1) of rule 11 of the Conduct of Elections Rules, 1961, I declare that--

**Dr. Kanimozhi NVN Somu,**  
Flat No.403, 4th Floor,  
Newry Serenity Apartments,  
No.12/8, 3rd Cross Street,  
Gandhi Nagar, Adayar,  
Chennai - 600 020.

**Sponsored by Dravida  
Munnetra Kazhagam**

has been duly elected to fill the vacancy caused in that House by the resignation of Thiru. K.P. Munusamy.

Place: Chennai - 600 009.  
Date : 27.09.2021

*K. Srinivasan*  
27.9.2021  
**(K. SRINIVASAN)**  
**Returning Officer & Secretary**  
**Tamil Nadu Legislative Assembly**